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ment of viscose staple fibre at 1,20,000tonnes. The licensed capacity is 50,000tonnes, but actual production during last year was of the order of 91,000tonnes. The shortfall is being met through imports permitted on OGL basis.

## **Production of Atomic Energy**

## \*154. SHRI SHYAM LAL YADAV: SHRI MULKA GOVINDA REDDY:

Will the PRIME MINISTER be pleased to state:

(a) what is the present generation and utilisation capacity of our nuclear plants in the country;

(b) whether there is any proposal under Government's consideration to increase the production of atomic energy;

(c) whether Government have prepared any plan for the purpose; and

(d) if so, what are the details in this regard?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI); (a) present capacity of nuclear power stations in operation in the Country-two units at Tarapur and one unit at MWe. Rajasthan—is 640 The net stations capacity factors for these during 1979 were 53.24 per cent and 63.58 per cent respectively.

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(b) to (d) Yes, Sir. In addition to the second unit of Rajasthan Atomic Power Station of 220 MWe capacity, and two units each of 235 MWe at Kalpakkam and at Narora which are under construction, setting up of additional atomic power stations is under consideration. A Fast Breeder Test Reactor is also being constructed at Reactor Research Centre, Kalpakkam to study the feasibility of nuclear power generation on the basis of Fast Breeder technology. Finalization of the States' Annual Plans for 1980-81

\*155. SHRI K. C. SEBASTIAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Kerala Chief Minister has protested against the Central Government's decision to finalise the State's Annual Plan for 1980-81 without Ministerial level discussions; and

(b) whether it is proposed to convene a Chief Ministers' Conference to discuss the Annual Plans of the States?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) The Chief Minister of Kerala had written to the Prime Minister expressing his view that while the State Government officials will discuss the Annual Plan proposals with Secretary, Planning Commission, he felt that a meeting at the political level would be necessary to enable the Planning Commission and the Chief Minister to understand the special problems of the State and its priorities and needs and take a view on the size of the Annual Plan for the State. The Prime Minister has replied to Chief Minister, Kerala, pointing out that discussions were held at the official level to avoid delay in the finalisation of the State's Annual Plan and the budgetary processes of the State Govand ernment finalisation of their Annual Plan. It was in these circumstances that there was a deviation from the normal procedure of discussions between the State Chief Minister and the Deputy Chairman and Members of the Planning Commission. However, the Prime Minister said that it is still open to any Chief Minister to participate in discussions if they considered it necessary.

## Control over the scientific and Technological development

\*156. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Department of Science and Technology